

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/3625/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the <sup>nd</sup> 22 April, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DSJ(M)/2024/659 Dated 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 10.04.2024 till the morning of 12.04.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/3626/A dated , 22-04-2024**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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